

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4849
ANSWERED ON:26.04.2010
WATER FOR ANIMAL UNDER DDP
Katoch Smt. Chandresh Kumari

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether earlier 30 LPCD out of the total 70 LPCD water was kept reserved for animals under Desert Development Programme (DDP) in each district;
- (b) if so, the details thereof;
- (c) whether the Government in its new guidelines under National Rural Drinking Water Programme (NRDWP) has not mentioned any scope of water for animals;
- (d) if so, the reasons therefor; and
- (e) the step taken/to be taken to redress the situation?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT(MS. AGATHA SANGMA)

(a)&(b): The norms for designing any rural water supply scheme was to provide for 40 liters per capita per day (lpcd), based on basic minimum need. In addition, 30 lpcd should be provided for animals in Desert Development Programme (DDP) blocks. These norms have been defined since the inception of the Accelerated Rural Water Supply Programme (ARWSP).

(c) to (e): The ARWSP has been revised from 01.04.2009 and the programme is renamed as National Rural Drinking Water Programme (NRDWP). The NRDWP provides flexibility to each State to decide its own norms for rural drinking water supply, as water supply is a State subject. The NRDWP stipulates that the norms should be fixed to allow flexibility to the community to plan water supply schemes based on their needs including needs of cattle etc. and to suit the local requirement and recommends that desirable service level should be decided in consultation with the community.